

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)**

Dated:-02/05/2017

NOTICE

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 03/05/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order


Deputy Registrar
(Judicial)

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.**
- 2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer**
- 3. Bar Association /CDR/SDRS.**
- 4. Notice Board/website**
- 5. Guard file**


Deputy Registrar(Judl.)